

\224ITEM NO.115 COURT NO.7 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1695-1696/2014
SAKTU

Appellant(s)

VERSUS

STATE OF UP & ANR. ETC.

Respondent(s)

Date : 20/10/2016 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Appellant(s) Mr. Mukesh K. Giri, AOR

For Respondent(s) Mr. D.K. Thakur, Adv.

For Mr. Nitin Kumar Thakur, AOR

Mr. P. N. Puri, AOR

UPON hearing the counsel the Court made the following

O R D E R

As prayed, list after four weeks.

(R. NATARAJAN) (SNEH LATA SHARMA)

Court Master Court Master